

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

DATE OF HEARING: 5.7.2018

Petition No. 45/MP/2018

Petitioner : National Load Despatch Centre (NLDC)
Respondents : Uttar Pradesh Power Corporation Limited and Others
Subject : Petition for approval of Performance Linked Incentive for NLDC for the Financial Year 2016-17 with reference to NLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petition No. 55/MP/2018

Petitioner : Eastern Regional Load Despatch Centre (ERLDC)
Respondents : Bihar State Power Holding Company Limited and Others
Subject : Petition for approval of Performance Linked Incentive for ERLDC for the Financial Year 2016-17 with reference to ERLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petition No. 56/MP/2018

Petitioner : Northern Regional Load Despatch Centre (NRLDC)
Respondents : Uttar Pradesh Power Corporation Limited and Others
Subject : Petition for approval of Performance Linked Incentive for NRLDC for the Financial Year 2016-17 with reference to NRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petition No. 57/MP/2018

Petitioner : Southern Regional Load Despatch Centre (SRLDC)
Respondents : APTRANSCO and Others
Subject : Petition for approval of Performance Linked Incentive for SRLDC for the Financial Year 2016-17 with reference to SRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petition No. 80/MP/2018

Petitioner : North Eastern Regional Load Despatch Centre (NERLDC)
Respondents : APDCL and Others



Subject : Petition for approval of Performance Linked Incentive for NERLDC for the Financial Year 2016-17 with reference to NERLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petition No. 81/MP/2018

Petitioner : Western Region Load Despatch Centre (WRLDC)

Respondents : MSEDCL and Others

Subject : Petition for approval of Performance Linked Incentive for WRLDC for the Financial Year 2016-17 with reference to WRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Parties present : Shri G. Chakraborty, NLDC
Shri Gaurav Verma, NLDC
Shri Rakesh Kumar, NLDC
Shri Venkateshan M., SRLDC
Shri Aditya Prasad Das, WRLDC
Shri Manas Das, ERLDC
Shri Nadim Ahmad, ERLDC
Shri Sachin Panwar, NRLDC
Shri M.K. Agrawal, NRLDC
Shri R. Sutradhar, NERLDC
Shri Y.K. Sharma, NERLDC

Record of Proceedings

The representatives of the Petitioners submitted that the Petitioners have filed the requisite information as per the Commission's direction dated 5.4.2018.

2. After hearing the representatives of the Petitioners, the Commission reserved order in the petitions.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**